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**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 28.01.2019

PRESENT: 1. Hon'ble Member (J) **Shri Rajeswara Rao Vittanala**  
2. Hon'ble Member (T) **Dr. Ashok Kumar Mishra**

CP/CA No.	Purpose	Sec	Name of Petitioner	Petitioner Advocate	Name of Respondent	Respondent Advocate
CP(IB) No.69/BB/201 8	For hearing	Sec 10 of I&B code	M/s Shantha Projects Limited	S Peer Mohd Advocate	State bank of India	Shri Deepak


*Original* . B. Parameshwara Udupa  
R.P

ADVOCATE FOR PETITIONER/s :

ADVOCATE FOR RESPONDENT/s :

**ORDER**

Heard Shri B. Parameshwara Udupa, learned RP; None appears for Respondent. Post the case on **22.02.2019.**

  
**MEMBER (T)**

  
**MEMBER (J)**

Sruti

